GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4804 TO BE ANSWERED ON MARCH 31, 2022

CITIES COVERED UNDER AMRUT

NO.4804. SHRI VE. VAITHILINGAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of cities covered under Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) State/UT-wise;
- (b) the details of distribution of Central fund allocation to the States/UTs and the details of budgetary allocation made for the AMRUT 2.0 projects, State/UT-wise for the mission period; and
- (c) the status of implementation of AMRUT (1.0) projects in UT of Puducherry?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) scheme has been launched on 01 October, 2021 for the period of 05 years i.e. from the financial year 2021-22 to the financial year 2025-26. AMRUT 2.0 is designed to provide universal coverage of water supply through functional taps to all households in all the statutory towns in the country and coverage of sewerage/septage management in 500 cities covered in first phase of the AMRUT scheme.

(b): The total indicative outlay for AMRUT 2.0 is ₹2,99,000 crore including Central outlay of ₹76,760 crore for five years. This outlay includes funding of ₹22,000 crore (₹10,000 crore as Central Assistance) for ongoing projects of AMRUT till March 2023.

The details of Central share of funds allocated to each State and Union Territory (UT) for AMRUT 2.0 projects and Administrative and Office Expenses (A&OE) are given at ANNEXURE –I.

(c): The approved plan size of UT of Puducherry under AMRUT scheme is ₹64.91 crore for the entire Mission period which is fully funded through Central share. A total of three cities of UT of Puducherry have been covered under AMRUT. So far, ₹44.09 crore has been released for project implementation against which Utilization Certificates (UCs) of an amount of ₹32.68 crore have been received.

So far, UT of Puducherry has taken up 24 projects worth ₹60.52 crore under AMRUT, of which 15 projects worth ₹19.41 crore have been completed, 6 projects worth ₹25.03 crore are under implementation and 3 projects worth ₹16.08 crore are under tendering. So far, works worth ₹36.65 crore have been physically completed.

ANNEXURE - I REFERRED TO IN ANSWER TO PART (b) OF LOK SABHA UNSTARRED QUESTION No. 4804 DUE FOR ANSWER ON 31 MARCH 2022:

State-wise Central Fund Allocation under AMRUT - 2.0

(Amount in ₹ crore)

# State/UT Category allocation for alloca	1.14 102.62 7.31 25.02 85.14 5.52 42.05
projects A8 1 ANDAMAN AND NICOBAR ISLANDS UT 35 2 ANDHRA PRADESH 3,158 3 ARUNACHAL PRADESH NE 225 4 ASSAM NE 770 5 BIHAR 2,620 6 CHANDIGARH UT 170 7 CHHATTISGARH 1,294 8 DADRA - NAGAR HAVELI UT 30	1.14 102.62 7.31 25.02 85.14 5.52 42.05
1 ANDAMAN AND NICOBAR ISLANDS UT 35 2 ANDHRA PRADESH 3,158 3 ARUNACHAL PRADESH NE 225 4 ASSAM NE 770 5 BIHAR 2,620 6 CHANDIGARH UT 170 7 CHHATTISGARH 1,294 8 DADRA - NAGAR HAVELI UT 30	1.14 102.62 7.31 25.02 85.14 5.52 42.05
2 ANDHRA PRADESH 3,158 3 ARUNACHAL PRADESH NE 225 4 ASSAM NE 770 5 BIHAR 2,620 6 CHANDIGARH UT 170 7 CHHATTISGARH 1,294 8 DADRA - NAGAR HAVELI UT 30	7.31 25.02 85.14 5.52 42.05
3 ARUNACHAL PRADESH NE 225 4 ASSAM NE 770 5 BIHAR 2,620 6 CHANDIGARH UT 170 7 CHHATTISGARH 1,294 8 DADRA - NAGAR HAVELI UT 30	7.31 25.02 85.14 5.52 42.05
4 ASSAM NE 770 5 BIHAR 2,620 6 CHANDIGARH UT 170 7 CHHATTISGARH 1,294 8 DADRA - NAGAR HAVELI UT 30	25.02 85.14 5.52 42.05
5 BIHAR 2,620 6 CHANDIGARH UT 170 7 CHHATTISGARH 1,294 8 DADRA - NAGAR HAVELI UT 30	85.14 5.52 42.05
6 CHANDIGARH UT 170 7 CHHATTISGARH 1,294 8 DADRA - NAGAR HAVELI UT 30	5.52 42.05
7 CHHATTISGARH 1,294 8 DADRA - NAGAR HAVELI UT 30	42.05
8 DADRA - NAGAR HAVELI UT 30	
	0.97
9 DELHI UT 2,880	93.58
10 GOA 85	2.76
11 GUJARAT 4,500	146.22
12 HARYANA 1,494	48.55
13 HIMACHAL PRADESH Himalayan State 252	8.19
14 JAMMU AND KASHMIR UT 856	27.82
15 JHARKHAND 1,178	38.28
16 KARNATAKA 4,615	149.96
17 KERALA 1,372	44.58
18 LADAKH UT 124	4.03
19 LAKSHADWEEP* UT 2	0.06
20 MADHYA PRADESH 4,045	131.44
21 MAHARASHTRA 9,285	301.71
22 MANIPUR NE 169	5.49
23 MEGHALAYA NE 110	3.57
24 MIZORAM NE 142	4.61
25 NAGALAND NE 175	5.69
26 ODISHA 1,363	44.29
27 PUDUCHERRY UT 150	4.87
28 PUNJAB 1,833	59.56
29 RAJASTHAN 3,530	114.71
30 SIKKIM NE 40	1.30
31 TAMIL NADU 4,935	160.36
32 TELANGANA 2,780	90.33
33 TRIPURA NE 156	5.07
34 UTTAR PRADESH 8,145	264.67
35 UTTARAKHAND Himalayan State 582	18.91
36 WEST BENGAL 3,650	118.60
Grand Total 66,750 2	2,169.00
